

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:958
ANSWERED ON:16.08.2012
FAST TRACK COURT
Pakkirappa Shri S.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has discontinued release of fund to Fast Track Courts recently;
- (b) if so, the details thereof;
- (c) whether the Government is also planning to convert all subordinate courts into Fast Track Courts; and
- (d) if so, the time by which a final decision in this regard is likely to be taken?

Answer

MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

(a)&(b): The Central Government had provided financial assistance to the State Governments for Fast Track Courts from 2000-01 to 2010-11. The scheme has not been extended beyond 31/03/2011.

(c): No, Madam.

(d): Does not arise.